

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 20-08-2018

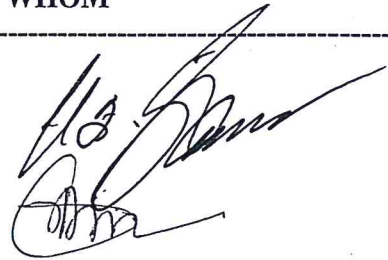
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/287/IB/2018
PETITION NUMBER : CP/302/(IB)/2017
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : TSN ECOTECH INTERNATIONAL PVT LTD
UNDER SECTION : 22(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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M. L. Ganesan

For PNB



S. PALANIAPPAN

IRP/RP

ORDER

Counsel for Petitioner present. Counsel for RP present. Counsel for Petitioner made submissions. Heard. **Order is reserved.**

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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